

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-17/2015/5752/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aditya Hazarika,  
District & Sessions Judge,  
Hojai, Sankardev Nagar.

Dated Guwahati the <sup>th</sup> 9 August, 2022.

Sub: **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJHj/22/1821 dtd. 08.08.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.08.2022 along with station leave permission, with the official vehicle, at own cost, from the afternoon of 15.08.2022 till the morning of 17.08.2022.** Further, the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-17/2015/5752/ dated** , 09-08-2022

Copy to.

1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

P. Das